CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 427/2004 OA 2136/2003

New Delhi this the 8th day of February, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

Dr. Ashutosh Sharma, S/0 Shri R.C. Sharma, 12-A, Sector-B, Govind Nagar, Mathura-281004

..Petitioner

(By Advocate Shri D.N.Sharma)

VERSUS

Sushree Kumud Bansal, Joint Secretary (Education), Ministry of Human Resources Development (Representing-the Chairman, Navodaya Vidyalaya Samiti, Admn.Block, Indira Gandhi Stadium, I.P.Estate, New Delhi-110002

..Respondent

(By Advocate Shri S.Rajappa)

ORDER (ORAL)

(Hon'ble Mr. V. K. Majotra, Vice Chairman (A)

Shri D.N.Sharma, counsel for the petitioner seeks permission to withdraw the CP.

Allowed as prayed. Accordingly, CP is disposed of as withdrawn. Notice is discharged.

(Mrs. Meera Chhibber)

Member (J)

Vice Chairman (A)

8.2.05

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